

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.106
C.P. (IB)/103(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

K.K. Homes
(Through Its Partner Mr. Keshab Kumar Dalmia)
Vs
EYLEX FILMS PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on 24/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Advocate
For the Respondent :

ORDER

The applicant has filed additional affidavit with certain documents in compliance of previous order which is taken on record.

We have heard the Counsel for the applicant and perused the records.

The order is reserved.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)